

DIVISION BENCH
COURT - I

O-218

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/53(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	ALPANA NASKAR VS SUNDARBAN HATCHERY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances via video conference/physically

Mrs. Swati Agarwal, Adv.] For the Petitioner
Mr. Shiv Shankar Banerjee, Adv.]

Mr. Arun Kr. Mishra, Adv.] For the Respondent
Mr. Shantanu Mishra, Adv.]
Mr. Priyonka Bhotari, Adv.]

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **23.08.2024**.

Satyajit Roy
(Court Officer)